

**Distribution of assets of Andhra Pradesh State Council
for higher education**

1071. SHRI C. M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Supreme Court has asked the Government of India to constitute a Committee to distribute assets of Andhra Pradesh State Council for higher education between Andhra Pradesh and Telangana;

(b) if so, the details of the order and action taken by the Ministry in this regard; and

(c) what is the time frame given to the Committee to submit its report and by when the assets are likely to be distributed as per the formula of Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Sir. The operative part of the Hon'ble Supreme Court order *inter-alia* States that "The assets of APSC of the undivided State of Andhra Pradesh, that is assets existing up to the date of bifurcation may be divided between the two successor States in the population ratio of 58:42, as provided under Section 2(h) of the Reorganisation Act, 2014, if the two States are agreeable to the same. If the two States are unable to arrive at an agreement, Central Government may constitute a committee, which may be directed to arrive at an agreement, in accordance with the provisions of Reorganisation Act, 2014 with in a period of two months from the date such representation is made to the Central Government".

Now, on receiving a representation from Government of Andhra Pradesh, a Committee is being constituted under the Chairmanship of Additional Secretary, Ministry of Home Affairs, Government of India, with two representatives each from the State Governments of Andhra Pradesh and Telangana for resolving this matter.

(c) No specific time frame has been given to the Committee.

Illicit drug trafficking on Indo-Pak border

1072. SHRI DILIPBHAI PANDYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Punjab has sought Central Government's intervention on plugging the supply of drugs across the border;

(b) if so, Government's response thereto; and